

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

(IB)-225/(ND)/2017

In the matter of :

M/s. TKJ Marketing Group (P) Ltd

..PETITIONER

SECTION :

Under Section 59 of IBC Code, 2016

Order delivered on 09.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: -

For the Respondent/Corporate Debtor : -

ORDER

None appears for the petitioner. In the circumstances, the matter is adjourned to 06.11.2017.



R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
9.10.2017